



HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

TENDER NOTIFICATION

ROC.NO. 136 /2019 – STY.,

Sealed quotations are invited for supply of “**363 pairs of MALE SHOES AND SOCKS (BRANDED QUALITY AND SUPPLY OF 112 PAIRS OF FEMALE SHOES)**” on credit basis. The intending bidders may submit their sealed quotations by mentioning the basic price and GST or any other tax separately, along with samples to the undersigned superscribing “Quotation for Shoes and Socks” during office hours i.e., 10.30 a.m. to 5.00 p.m. on or before 22-01-2020.

The successful bidder is required to supply the required quantity in various sizes and for that purpose has to depute their representative to Stationery Section and take instructions from the Section Officer with regard to sizes, with lace / without lace etc., and should follow the same while executing the purchase order.

The **REGISTRAR (MANAGEMENT)** reserves the right to accept or reject any or all the quotations without assigning any reason.

HYDERABAD,
DT: 12.2019.

REGISTRAR (MANAGEMENT)